

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1743**

TO BE ANSWERED ON 01 AUGUST, 2022

Taxation on petroleum products

1743 Shri John Brittas:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of amounts collected by levying basic excise duty, special additional excise duty, road and infrastructure cess, agriculture and infrastructure development cess on petroleum products, with separate category-wise details, during last five years, year-wise;
- (b) the details of tax collection from petroleum products shared by Government with States during last five years, year-wise ;
- (c) the details of percentage of contribution to GDP attributed by way of Centre's tax collection on petroleum products from 2016 till 2022; and
- (d) the details of percentage of contribution to GDP attributed by way of States' tax collection on petroleum products from 2016 till 2022?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (d): The total contribution to central and state exchequer from petroleum sector for the last five years is given below:

(in Rs./Crore)

Year	Total Contribution to Central Exchequer	Total Contribution to State Exchequer	Total Contribution of Petroleum Sector to Exchequer	GDP at Current Price*
2016-17	3,35,175	1,89,770	5,24,945	1,53,91,669
2017-18	3,36,163	2,06,863	5,43,026	1,70,90,042
2018-19	3,48,041	2,27,591	5,75,632	1,88,86,957
2019-20	3,34,315	2,21,056	5,55,371	2,03,51,013
2020-21	4,55,069	2,17,650	6,72,719	1,97,45,670
2021-22	4,92,303	2,82,122	7,74,425	2,32,14,703 (AE)

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 16 major oil & gas companies

*Source: Economic Survey 2021-22 AE: Advance Estimates